

**Annexure-1**  
**Name of the corporate debtor: Amay Home Services Limited**  
**Date of commencement of CIRP: 17/05/2024**  
**List of creditors as on: 06.03.2026**

**List of Unsecured financial creditors belonging to any class of creditors (Real estate allottees/homebuyers)**

(Amount in Rs.)

Sl. No.	Name of creditor	Name of Project [My liberty Homes (MLH)/Luxury Studios (LSJ)]	Details of claim received			Details of claim admitted							Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks if any	
			Date of receipt	Amount claimed			Amount of claim admitted			Nature of claim	Amount covered by guarantee	Whether related party?						% of voting share in CoC
				Principal	Interest and other component	Total	Principal	Interest and other component	Total									
1	Rahul Kumar Gupta		22/5/2025	₹ 1,342,250.00	₹ 12,157,750	₹ 13,500,000	₹ 147,500	₹ 188,283	₹ 335,783	Unsecured	₹ 0.00	No	0.03%	0	₹ 0.00	₹ 13,164,217.00	₹ 0.00	Please refer foot notes
2	Himanshu Asopa		04.12.2025	₹ 100,000.00	₹ 127,033	₹ 227,033	₹ 100,000.00	₹ 127,033	₹ 227,033	Unsecured	₹ 0.00	No	0.02%	0	₹ 0.00	₹ 0.00	₹ 0.00	Please refer foot notes
3	Mrs. Shradha Kaur Bains and Mr. Manvendra Singh Bains		04.12.2025	₹ 4,522,179.00	₹ 528,274	₹ 5,050,453	₹ 125,000	₹ 161,134	₹ 286,134	Unsecured	₹ 0.00	No	0.02%	0	₹ 0.00	₹ 4,764,318.75	₹ 0.00	Please refer foot notes
4	Sheetal Bhargava		04.12.2025	₹ 100,000.00	₹ 126,751	₹ 226,751	₹ 100,000.00	₹ 126,751	₹ 226,751	Unsecured	₹ 0.00	No	0.02%	0	₹ 0.00	₹ 0.00	₹ 0.00	Please refer foot notes
5	Gulshan Kriplani		05.12.2025	₹ 152,000.00	₹ 191,354	₹ 343,354	₹ 152,000.00	₹ 191,353.86	₹ 343,354	Unsecured	₹ 0.00	No	0.03%	0	₹ 0.00	₹ 0.00	₹ 0.00	Please refer foot notes
6	Laxman Kriplani		05.12.2025	₹ 100,000.00	₹ 126,663	₹ 226,663	₹ 100,000.00	₹ 126,663	₹ 226,663	Unsecured	₹ 0.00	No	0.02%	0	₹ 0.00	₹ 0.00	₹ 0.00	Please refer foot notes
7	Jai Prakash Sharma		05.12.2025	₹ 300,000.00	₹ 387,814	₹ 687,814	₹ 300,000.00	₹ 387,814	₹ 687,814	Unsecured	₹ 0.00	No	0.06%	0	₹ 0.00	₹ 0.00	₹ 0.00	Please refer foot notes
8	Sanjeev Chowdhury		05.12.2025	₹ 22,500.00	₹ 0	₹ 22,500	₹ 0	₹ 0	₹ 0	Unsecured	₹ 0.00	No	0.00%	0	₹ 0.00	₹ 22,500.00	₹ 0.00	Form CA not submitted
9	Mukesh Moolchandani		05.12.2025	₹ 1,790,000.00	₹ 0	₹ 1,790,000	₹ 0	₹ 0	₹ 0	Unsecured	₹ 0.00	No	0.00%	0	₹ 0.00	₹ 0.00	₹ 1,790,000.00	Signed Form CA not submitted
10	Kanchan Sharma		05.12.2025	₹ 100,000.00	₹ 242,000	₹ 342,000	₹ 100,000.00	₹ 128,603	₹ 228,603	Unsecured	₹ 0.00	No	0.02%	0	₹ 0.00	₹ 113,397.25	₹ 0.00	Please refer foot notes
11	Siddharth Dutta and Ritu Gupta		06.12.2025	₹ 1,650,000.00	₹ 12,219,672	₹ 13,869,672	₹ 159,240	₹ 210,025	₹ 369,265	Unsecured	₹ 0.00	No	0.03%	0	₹ 0.00	₹ 13,500,406.68	₹ 0.00	Please refer foot notes
12	Ritu Gupta and Siddharth Dutta		06.12.2025	₹ 1,650,000.00	₹ 12,219,672	₹ 13,869,672	₹ 159,240	₹ 210,025	₹ 369,265	Unsecured	₹ 0.00	No	0.03%	0	₹ 0.00	₹ 13,500,406.68	₹ 0.00	Please refer foot notes
13	Kapil Handa		06.12.2025	₹ 3,034,800.00	₹ 0	₹ 3,034,800	₹ 0	₹ 0	₹ 0	Unsecured	₹ 0.00	No	0.00%	0	₹ 0.00	₹ 0.00	₹ 3,034,800.00	Documents substantiating the claims were not proper
14	Suresh Sethi		15.12.2025	₹ 60,000.00	₹ 49,981	₹ 109,981	₹ 40,000	₹ 49,981.37	₹ 89,981	Unsecured	₹ 0.00	No	0.01%	0	₹ 0.00	₹ 20,000.00	₹ 0.00	Please refer foot notes
15	Mukesh Kumar Jain		15.12.2025	₹ 60,000.00	₹ 0	₹ 60,000			₹ 0	Unsecured	₹ 0.00	No	0.00%	0	₹ 0.00	₹ 0.00	₹ 60,000.00	Documents substantiating the claims were not proper
16	Dinesh Khandelwal		15.12.2025	₹ 60,000.00	₹ 49,718	₹ 109,718	₹ 40,000	₹ 49,718	₹ 89,718	Unsecured	₹ 0.00	No	0.01%	0	₹ 0.00	₹ 20,000.00	₹ 0.00	Please refer foot notes
17	Uganta devi		15.12.2025	₹ 60,000.00	₹ 0	₹ 60,000	₹ 0	₹ 0	₹ 0	Unsecured	₹ 0.00	No	0.00%	0	₹ 0.00	₹ 0.00	₹ 60,000.00	Documents substantiating the claims were not proper
18	Amit Rao		15.12.2025	₹ 1,652,952.00	₹ 443,192	₹ 2,096,144	₹ 363,252	₹ 443,192	₹ 806,444	Unsecured	₹ 0.00	No	0.07%	0	₹ 0.00	₹ 1,289,700.00	₹ 0.00	Please refer foot notes
19	Tanuja Mathur		11.12.2025	₹ 100,000.00	₹ 125,854	₹ 225,854	₹ 100,000	₹ 125,854	₹ 225,854	Unsecured	₹ 0.00	No	0.02%	0	₹ 0.00	₹ 0.00	₹ 0.00	Please refer foot notes
20	Priti Bhandari		27.1.20226	₹ 357,300.00	₹ 6,796,052	₹ 7,153,352	₹ 180,850	₹ 234,407	₹ 415,257	Unsecured	₹ 0.00	No	0.03%	0	₹ 0.00	₹ 0.00	₹ 6,738,095.00	Please refer foot notes
21	Sanjay Patel		28.8.2025	₹ 119,900.00	₹ 971,190	₹ 1,091,090	₹ 0	₹ 0	₹ 0	Unsecured	₹ 0.00	No	0.00%	0	₹ 0.00	₹ 1,091,090.00	₹ 0.00	Documents substantiating the claims were not proper
22	Manoj Mathurawala		5.2.2026	₹ 250,000.00	₹ 275,123	₹ 525,123	₹ 250,000.00	₹ 275,123.29	₹ 525,123	Unsecured	₹ 0.00	No	0.04%	0	₹ 0.00	₹ 0.00	₹ 0.00	Please refer foot notes
23	Suman Saxena		5.2.2026	₹ 337,811.00	₹ 433,106	₹ 770,917	₹ 337,811.00	₹ 433,106	₹ 770,917	Unsecured	₹ 0.00	No	0.06%	0	₹ 0.00	₹ 0.00	₹ 0.00	Please refer foot notes
24	Ravi Namodya, S/o shri Kailash Chander Manojya		23.12.2025	₹ 247,501.00	₹ 336,201	₹ 583,702	₹ 0	₹ 0	₹ 0	Unsecured	₹ 0.00	No	0.00%	0	₹ 0.00	₹ 0.00	₹ 583,702.00	Documents substantiating the claims were not proper
25	Natwar Lal Pareek		12.2.2026	₹ 2,331,000.00	₹ 4,291,569	₹ 6,622,569	₹ 373,574	₹ 273,707	₹ 647,281	Unsecured	₹ 0.00	No	0.05%	0	₹ 0.00	₹ 5,975,288.47	₹ 0.00	Please refer foot notes
	<b>TOTAL</b>			<b>₹ 20,500,193.00</b>	<b>₹ 52,098,970.15</b>	<b>₹ 72,599,163.15</b>	<b>₹ 3,128,467.00</b>	<b>₹ 3,742,774.31</b>	<b>₹ 6,871,241.31</b>				<b>0.56%</b>	<b>₹ 0.00</b>	<b>₹ 0.00</b>	<b>₹ 47,463,536.37</b>	<b>₹ 18,264,385.47</b>	

- Note:**
- Claims have been admitted on the basis of submitted proof by claimants since no Records have been received from the Corporate Debtor.
  - Information / evidence / clarification may also be pending from Creditor/Management for the claims under further verification.
  - As per Regulation 14 of IBBI (CIRP) Regulations, 2016, where the amount claimed by a creditor is not precise due to any contingency or other reason, the interim resolution professional or the resolution professional, as the case may be, shall make the best estimate of the amount of the claim based on the information available with him. The interim resolution professional or the resolution professional, as the case may be, shall revise the amounts of claims admitted, including the estimates of claims made under sub regulation (1), as soon as may be practicable, when he comes across additional information warranting such revision.
  - As per Regulation 2 (1)(aa) of IBBI (CIRP) Regulations, 2016 "class of creditors" means a class with at least ten financial creditors under clause (b) of sub-section (6A) of section 21 and the expression, "creditors in a class" shall be construed accordingly."
  - Interest @ 8% p.a. simple interest has been calculated to ascertain total admissible amount of claim admitted in accordance with the provisions of Regulation 16A(7) of Insolvency and Bankruptcy Board of India (Insolvency Resolution Process For Corporate Persons) Regulations, 2016 which provides that the voting share of a creditor in a class shall be in proportion to the financial debt which includes an interest at the rate of eight per cent per annum unless a different rate has been agreed to between the parties.
  - IDBI Bank has also submitted a claim for the outstanding loan amount which was disbursed by the bank directly to the CD and also supported by the MOU signed amongst the homebuyer, CD and IDBI, therefore, the portion of the claim representing the home loan has been admitted under the claim of IDBI Bank and not the homebuyer.

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RESOLUTION PROFESSIONAL  
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